

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW- 132-2020
In
STM-1125-2020

**Santosh Horichandra Porob and
ors.**

..... Applicants

V e r s u s

Sonu Datta Porob Dessai and ors.

..... Respondents

Adv. A. D. Bhobe for the Applicants.

Adv. I. Santimano for Respondents nos.1 to 9.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 2nd November, 2020.

ORDER:

The respondents' counsel is said to be under personal difficulty. Let the matter stand over to 2/12/2020.

2. In the meanwhile, the status quo existing as on today shall be maintained.

DAMA SESHADRI NAIDU, J.

AP/-